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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 177 of 2022

IN THE MATTER OF:

Abhist Kusum Gupta

...Applicant

Versus

State of U.P. and Ors.

...Respondents

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Filed by


(Shivam Saksena)

Place: New Delhi

Date: 13.04.2026

Chamber No.: 210, C.K. Daphtary Block
Tilak Lane, Supreme Court,
New Delhi- 110001

Tel.: 011-23073983 ; Mobile : 9971885963

Advocate for the Respondent No. 9

e-mail : shivamsaksena17@gmail.com

2202

BEFORE THE NATIONAL GREEN TRIBUNAL

PRINCIPAL BENCH, NEW DELHI

Original Application No. 177/2022

In the matter of: -

Abhist Kusum Gupta

... Applicants

Versus

State of Uttar Pradesh and Others.

... Respondents

STATUS REPORT ON BEHALF OF RESPONDENT NO. 9, GREATER
NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY

Most Respectfully Showeth

1. The above said Original Application is pending consideration before this Hon'ble Tribunal. Earlier, the answering respondent had filed on 14.01.2026 the details of all the 281 nos. of ponds falling in the jurisdictional area of Greater Noida Industrial Development Authority and the status of restoration/rejuvenation upto that date.

2. The details of the 281 nos. of ponds are not being repeated for the sake of brevity. The answering Respondent shall refer to and reply upon those details as set out in the Status Report filed on 22.07.2024.

3. Since the last Status report, in regard to Category A, there has been further improvement in the number of ponds that have been restored / rejuvenated. A comparative chart of the status, as per the previous report and as of now, is being annexed hereto and marked as Annexure R-9/1 to this Report.

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4. As regards the ponds falling in Category B of the chart, it is submitted that E-tendering is completed and development work is started. So far as the ponds falling in Category D is concerned, it is for the District Administration to take necessary steps for which communication dt.4.01.2024, 12.1.2024, 14.2.2024, 23.2.2024, 6.03.2024, 31.07.2024 and 6.08.2024 had been addressed.

Date:- 10.04.2026

10/04/26

Manager (Civil), WC-8

For Respondent No. 9



1 APR 2026

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BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
Original Application No. 177/2022



In the matter of: -

Abhist Kusum Gupta

... Applicants

Versus

State of Uttar Pradesh and Others.

... Respondents

AFFIDAVIT

I, Mithlesh Kumar, S/o Sh. Subash Chand, aged about 30 years, resident of Type-3, 43, Staff Colony, Sector Eta-1, Gr. Noida, do hereby solemnly affirm and state as under

1. That the Deponent is presently posted as Manager (Civil), W.C.- 8 with the Respondent Authority and as such competent and authorized to affirm this affidavit on behalf of the said Respondent.

2. I state that the accompanying Status Report has been drafted under my instructions. I have read the same and state that the contents thereof are true and correct to my knowledge as derived from the records of the Respondent Authority.

(Signature)



3. The Annexure to this Report is a true copy of its respective originals.

[Handwritten Signature]
10/09/26

DEPONENT

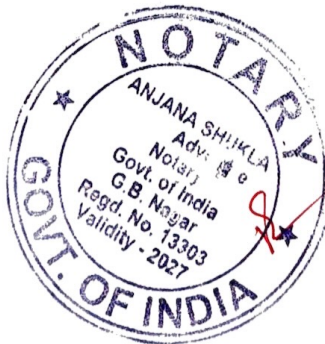
VERIFICATION:

Verified at Gr. Noida on this the day of 10th April, 2026 that the factual contents of this Affidavit are true and correct to my knowledge as derived from the records of the case and nothing stated therein is false and nothing material has been concealed there from. The last para is prayer to this Hon'ble Court.

[Handwritten Signature]
10/09/26

DEPONENT

I identified the deponent who
has signed in my presence



ATTESTED

[Handwritten Signature]
ANJANA SHUKLA
Advocate Notary
Distt. Gautam Budh Nagar (U.P.)

11 APR 2026

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY

STATUS OF DETAILS OF PONDS

SR. NO.	DESCRIPTION	STATUS AS ON DATE-13.01.2026 NO. OF PONDS	STATUS AS ON DATE-10.04.2026 NO. OF PONDS
A. FIRST PHASE			
1	WORKS COMPLETED BY GNIDA	150	150
2	PONDS DEVELOPED BY NGO & Others	44	44
3	POND DEVELOPMENT WORKS IN PROGRESS (Physical progress near about 98% and expected to be completed by the end of June 2026)	3	3
	TOTAL (A)	197	197
B. SECOND PHASE			
1	WORKS IN E-TENDERING PROCESS	0	0
2	LOW LYING AREA OF SHAMSHAN BHOOMI IN VILLAGE RAIPUR BANGAR, which was incorrectly mentioned as village-Ghori Bacheda in the earlier status report.	1	1
3	POND DEVELOPMENT WORKS IN PROGRESS PHASE-2 BY GNIDA	12*	09*
4	POND DEVELOPMENT WORKS COMPLETED PHASE-2 BY GNIDA	10	13
	TOTAL (B)	23	23
C.			
1	PUBLIC DEVELOPMENT WORK (PWD ROADS & RAILWAY TRACKS ETC.)	9	9
2	ASSETS ALLOCATION	2	2
	TOTAL (C)	11	11
D. OLD DENSE POPULATION / ENCROACHMENT (Action to be taken by District Administration)			
	TOTAL (D)	50	50
	TOTAL (A+B+C+D)	281	281
		2206	

NOTE * Figures in B3 Numbers reduced from 12 to 09 because Development of 03 Nos Pond in Phase-2 has been completed. Completed work is reflected in B4.



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ANNEXURE R-9/1